

West Tripura District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.08.2024				
Court- wise pendency of Cases as on 31.08.2024				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Subhasish Sharma Roy, District and Sessions Judge, Agartala	824	397	1221
2	Sri Surya Deo Singh, Addl.District & Sessions Judge, Agartala, (Court No.2), Agartala	782	487	1269
3	Sri Sunil Kumar Singh, Addl.District & Sessions Judge,(Court No. 3),Agartala(EXCL. POCSO)	0	87	87
4	Sri Dharmendu Das, Addl.District & Sessions Judge, (Court No. 4), Agartala	669	456	1125
5	Sri Purandar Prasad Paul, Addl.District & Sessions Judge, (Court No. 5), Agartala(FTSC)	300	318	618
6	Smt. Sharmistha Mukherjee, Special Judge (CBI) Court, Agartala.	0	19	19
7	Sri Rajib Bhattacharjee, Judge, Family Court, Agartala	519	402	921
8	Sri Uttam Hrishi Das, Addl.Judge, Family Court, Agartala.	449	433	882
9	Smt. Tanusree Debnath, Civil Judge (Senior Division), (Court No.1), Agartala	720	0	720
10	Sri Satyajit Das, Civil Judge (Senior Division), (Court No.2), Agartala	866	0	866
11	Sri Saikat Das, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Agartala	289	1272	1561
12	Sri Raja Gupta, Addl.Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Agartala	78	1914	1992
13	Sri Piyush Priyadershi, Civil Judge (Jr. Div)-cum-JM., First Class, (Court No. 1), Agartala	241	1016	1257
14	Smt. Debjani Majumder, Civil Judge (Jr.Div.)-cum-JM., First Class, Court No.2, Agartala.	142	1046	1188
15	Sri Abhijit Adhikari, JM., First Class-cum-Civil Judge (Jr. Div),(Court No. 1), Agartala	43	1547	1590
16	Smt. Swastika Das, JM., First Class-cum-Civil Judge (Jr. Div),(Court No. 2), Agartala	23	1095	1118
17	Smt. Lisa Debbarma, JM., First Class-cum-Civil Judge (Jr. Div),(Court No. 3), Agartala	44	1190	1234
18	Sri Bikash Debbarma, JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 4), Agartala	28	1258	1286
19	Md. Farhad Islam, JM., First Class-cum-Civil Judge (Jr. Div),(Court No.5), Agartala(FTC)	49	1098	1147
20	Smt. Baishali Choudhury, JM., First Class-cum-Civil Judge (Jr. Div), (Court No.6), Agartala(FTC)	38	1168	1206
Total		6104	15203	21307
Station-wise pendency of Cases as on 31.08.2024				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Agartala	5136	14368	19504
Total		5136	14368	19504
2	Family Court, Agartala	519	402	921
3	Addl. Judge, Family Court, Agartala	449	433	882
Total		968	835	1803
Grand Total		6104	15203	21307

Gomati District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.08.2024				
Court- wise pendency of Cases as on 31.08.2024				
Sl. No.	Name and Desigantion of the Officer	Civil	Criminal	Total
1	Sri Sankar Lal Dutta, District and Sessions Judge, Udaipur	185	211	396
2	Sri Sumit Debnath, Addl. District and Sessions Judge, Udaipur	194	183	377
3	Sri Subhra Nath, Judge, Family Court, Udaipur	143	192	335
4	Smti. Chhandita Debnath, Civil Judge (Senior Division), Udaipur	311	0	311
5	Smt. Debaleena Kilikdar, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Udaipur	108	860	968
6	Civil Judge(Jr. Div)-cum- JM., First Class, Udaipur (Vacant) Charge remains with Smti. Mohana Deb, JM., First Class-cum- Civil Judge(Jr.Div.), Udaipur	42	304	346
7	Smt Mohana Deb, JM., First Class-cum-Civil Judge (Jr. Div) (Court No. 1), Udaipur	8	695	703
8	Smt Dipannita Ganguly, JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 2), Udaipur	14	743	757
9	Sri Ayan Choudhury, SDJM-cum-Civil Judge (Jr. Div), Amarpur	8	699	707
10	Smt. Debanjana Bhattacharjee, Civil Judge (Jr. Div) -cum-JM., First Class, Amarpur	4	632	636
Total		1017	4519	5536
Station-wise pendency of Cases as on 31.08.2024				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Udaipur	862	2996	3858
2	Amarpur	12	1331	1343
Total		874	4327	5201
3	Family Court, Udaipur	143	192	335
Grand Total		1017	4519	5536

South Tripura District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.08.2024				
Court- wise pendency of Cases as on 31.08.2024				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Govinda Das, District & Sessions Judge, Belonia	221	213	434
2	Addl.District & Sessions Judge, Belonia (Vacant), Charge remains with Sri Govinda Das, District Judge, Belonia	108	42	150
3	Sri Ramdas Chattopadhyay Judge, Family Court, Belonia	178	104	282
4	Sri Sushanta Debbarma, Civil Judge (Senior Division), Belonia	117	0	117
5	Sri Dulal Kanti Sukla Das, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Belonia	41	554	595
6	Sri Aritra Das, Civil Judge (Jr. Div)-cum-JM., First Class, Belonia	124	441	565
7	Smt. Chirasmitta Chakraborty, JM., First Class-cum-Civil Judge (Jr. Div), Belonia	22	418	440
8	Sri Tapan Debbarma, Addl.District & Sessions Judge, Sabroom	32	54	86
9	Sri NR Rakesh Das, SDJM-cum-Civil Judge (Jr. Div), Sabroom	13	650	663
10	Smt. Rupasree Deb, Civil Judge (Jr. Div)-cum-JM., First Class, Sabroom	49	463	512
Total		905	2939	3844
Station-wise pendency of Cases as on 31.08.2024				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Belonia	633	1668	2301
2	Sabroom	94	1167	1261
Total		727	2835	3562
3	Family Court, Belonia	178	104	282
Grand Total		905	2939	3844

Unakoti District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.08.2024				
Court- wise pendency of Cases as on 31.08.2024				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Smt. Sudipta Choudhury, District and Sessions Judge, Kailashahar	146	189	335
2	Sri Amrendra Kumar Singh, Additional District and Sessions Judge, Kailashahar(FTSC)	23	60	83
3	Sri Sankari Das, Judge, Family Court, Kailashahar	140	385	525
4	Smt. Ishika Dan, Civil Judge(Senior Division), Kailashahar	294	0	294
5	Smt. Deepa Bhattacharyya, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Kailashahar	106	863	969
6	Smti. Ranjabati Roy, Civil Judge (Jr. Div)-cum- JM., First Class, Kailashahar	202	369	571
7	Smt. Susmita Das, JM., First Class-cum-Civil Judge (Jr. Div), Kailashahar (Court No.1)	61	505	566
8	JM., First Class-cum-Civil Judge(Jr. Div.), (Court No.2), Kailashahar (Vacant) , Charge remains with Smt. Ranjabati Roy , CJ (Jr.Div)-cum- JM., First Class, Kailashahar	54	379	433
Total		1026	2750	3776
Station-wise pendency of Cases as on 31.08.2024				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Kailashahar	886	2365	3251
Total		886	2365	3251
2	Family Court , Kailashahar	140	385	525
Grand Total		1026	2750	3776

North Tripura District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.08.2024				
Court- wise pendency of Cases as on 31.08.2024				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Angshuman Debbarma, District and Sessions Judge, Dharmanagar	271	270	541
2	Sri Mridul Chakraborty, Additional District & Sessions Judge, Dharmanagar	185	322	507
3	Judge, Family Court, Dharmanagar (Vacant) Charge remains with Sri Mridul Chakraborty	203	121	324
4	Sri Shaurav Saha, Civil Judge (Senior Division), Dharmanagar	248	0	248
5	Sri Saamyajyoti Debnath, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div.), Dharmanagar	134	658	792
6	Smt. Aparajita Singha, Civil Judge (Jr. Div)-cum- JM., First Class, Dharmanagar	213	668	881
7	Sri Abhijit Deb JM., First Class-cum-Civil Judge (Jr. Div), Dharmanagar	81	696	777
8	Ali Haydar Khan SDJM-cum-Civil Judge (Jr. Div), Kanchanpur	2	366	368
9	Sri Sumir Bag, Civil Judge (Jr. Div)-cum- JM., First Class, Kanchanpur	9	507	516
Total		1346	3608	4954
Station-wise pendency of Cases as on 31.08.2024				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Dharmanagar	1132	2614	3746
2	Kanchanpur	11	873	884
Total		1143	3487	4630
3	Family Court, Dharmanagar	203	121	324
Grand Total		1346	3608	4954

Sepahijala District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.08.2024				
Court- wise pendency of Cases as on 31.08.2024				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Prakash Kumar, District & Sessions Judge, Sonamura	208	473	681
2	Sri Yoginder Pal, Judge, Family Court, Sonamura	66	113	179
3	Sri Subhadeep Saha, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Sonamura	216	460	676
4	Sri Kaushik Bhattacharjee, Civil Judge (Jr. Div)-cum- JM., First Class, Sonamura	46	478	524
5	Smt. Madhumita Pal, JM., First Class-cum-Civil Judge (Jr. Div), Sonamura,	22	440	462
6	Sri Debashis Kar, Additional District & Sessions Judge, Bishalgarh	195	290	485
7	Sri Gaurav Kumar Shahi, SDJM-cum-Civil Judge (Jr. Div), Bishalgarh	46	1679	1725
8	Smt. Papri Debbarma, Civil Judge (Jr. Div)-cum- JM., First Class, Bishalgarh	104	1798	1902
Total		903	5731	6634
Station-wise pendency of Cases as on 31.08.2024				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Sonamura	492	1851	2343
2	Bishalgarh	345	3767	4112
Total		837	5618	6455
3	Family Court , Sonamura	66	113	179
Grand Total		903	5731	6634

Khowai District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.08.2024				
Court- wise pendency of Cases as on 31.08.2024				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Veda Pratim Debbarma, District and Sessions Judge, Khowai,	86	196	282
2	Sri Manabendra Debbarma, Addl.District & Sessions Judge, Khowai	102	203	305
3	Judge, Family Court, Khowai (Vacant) charge remains with Sri Veda Pratim Debbarma, District & Sessions Judge, Khowai	80	74	154
4	Sri Ramanuj Bhattacharjee, Civil Judge (Senior Division), Khowai	120	0	120
5	Smt. Nandita Bhattacharyya, Chief Judicial Magistrate-cum-Civil Judge (Sr.Div), Khowai	45	1145	1190
6	Smt. Reena Debbarma, Civil Judge (Jr. Div)-cum- JM., First Class, Khowai	46	1202	1248
7	Smt. Purabi Jamatia, JM., First Class-cum-Civil Judge (Jr. Div), Khowai	22	1153	1175
Total		501	3973	4474
Station-wise pendency of Cases as on 31.08.2024				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Khowai	421	3899	4320
Total		421	3899	4320
2	Judge, Family Court, Khowai	80	74	154
Grand Total		501	3973	4474

Dhalai District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.08.2024				
Court- wise pendency of Cases as on 31.08.2024				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Gautam Sarkar, District and Sessions Judge, Ambassa	58	159	217
2	Sri Anshuman Chowdhury Additional District and Sessions Judge, Ambassa	37	43	80
3	Sri Arindam Paul, Judge, Family Court, Ambassa,	11	25	36
4	Sri Rahul Roy, Civil Judge (Senior Division), Ambassa	51	0	51
5	Sri Divya Prakash Mishra, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Ambassa	26	197	223
6	Smt. Archana Reang, Civil Judge(Jr. Div)-cum- JM., First Class, Ambassa	5	149	154
7	Sri Soumyo Bikash Das Additional District & Sessions Judge, Kamalpur	74	120	194
8	Smt. Madhumita Biswas, SDJM-cum-Civil Judge (Jr. Div) Kamalpur	12	639	651
9	Civil Judge(Jr.Div)-cum-JM., First Class, Kamalpur (Vacant) Charge remains with Smt. Madhumita Biswas, SDJM-cum-CJ (Jr.Div), Kamalpur	84	465	549
10	Sri Avinash Jamatia, SDJM-cum-Civil Judge (Jr. Div), Longtharai Valley	16	659	675
11	Sri Amlan Mukherjee, Civil Judge (Jr. Div)-cum- JM., First Class, Longtharai Valley	13	620	633
12	Sri Thomas Lalditsaka Darlong, SDJM-cum-Civil Judge (Jr. Div)., Gonda Twisa	0	57	57
13	Sri Sushobhan Das, Civil Judge (Jr. Div)-cum- J.M., First Class., Gonda Twisa	4	51	55
Total		391	3184	3575
Station-wise pendency of Cases as on 31.08.2024				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Ambassa	177	548	725
2	Kamalpur	170	1224	1394
3	Longtharai Valley	29	1279	1308
4	Gonda Twisa	4	108	112
Total		380	3159	3539
5	Family Court, Ambassa	11	25	36
Grand Total		391	3184	3575

District-wise pendency of Civil and Criminal Cases as on 31.08.2024

Sl. No.	Name of the District (s)	Civil	Criminal	Total
1	West Tripura District, Agartala	6104	15203	21307
2	Gomati District, Udaipur	1017	4519	5536
3	South Tripura District, Belonia	905	2939	3844
4	Unakoti Judicial District, Kailashahar	1026	2750	3776
5	North Tripura District, Dharmanagar	1346	3608	4954
6	Sepahijala District, Sonamura	903	5731	6634
7	Khowai District, Khowai	501	3973	4474
8	Dhalai District, Ambassa	391	3184	3575
Total		12193	41907	54100